

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.01/2017
RT NO.92/Chd/Hry/2017**

DF Deutsche Forfait AG

...Petitioner


Versus.

Uttam Galva Metallica Ltd.

...Respondent

Present: Mr. Rupinjit Singh, Advocate for Mr. Kanwalvir Singh Kang
Advocate for petitioner.
Mr. Anand Chhibbar, Senior Advocate with
Mr. Tarun Vir Singh Lehal and Mr. Gaurav Mankotia,
Advocates for respondent.

Learned counsel for petitioner submits that Mr. Kanwalvir Singh Kang, Advocate is unable to come from Patiala as the roads are sealed. The matter be listed for further proceedings on 01.09.2017. Learned Senior Counsel for the respondent submits that the objections raised by the Registry have not been removed by the petitioner within time.


(Justice R.P. Nagrath)
Member(Judicial)

August 25,2017
arora

